

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00227/2019

Friday, this the 29th day of March 2019

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member**

R.Suresh Chandran, aged 60 years
S/o.K.M.Ramakrishna Pillai
Chief Controller (Retired)
Southern Railway, Thiruvananthapuram
Residing at “Sreenandanam”, DNRA 32, T.C.54/592/3,
Amsikonam Lane, Sreeragam Road
Nemam P.O, Thiruvananthapuram-695 020 **Applicant**

(By Advocate Ms.A.K.Preetha)

V e r s u s

1. Union of India, represented by the Secretary
to Government, Ministry of Railways
New Delhi – 110 001
2. Southern Railway represented by Divisional
Railway Manager, Thiruvananthapuram
3. Divisional Personal Officer
Southern Railway
Thiruvananthapuram **Respondents**

(By Advocate – Mr.Sunil Jacob Jose)

This Original Application having been heard on 29.3.2019, the Tribunal on the same day delivered the following:

O R D E R (ORAL)

Per: Mr.E.K.Bharat Bhushan, Administrative Member

Heard Mr.Prathap representing Mr.A.K.Preetha, learned counsel for the applicant.

.2.

2. Applicant is aggrieved by non-granting of 3rd MACP. Learned counsel Mr.Prathap on behalf of the applicant submits that the representation stating full facts have been filed before the 3rd respondent as per Annexure A-7.

3. Mr.Sunil Jacob Jose takes notice on behalf of the respondents.

4. We are of the view that interests of justice will be met if a direction is given to the 3rd respondent to consider the representation and take a decision in accordance with law as expeditiously as possible and in any case within one month from the date of receipt of a copy of this order.

5. The Original Application stands disposed of. No costs.

(ASHISH KALIA)
JUDICIAL MEMBER

sv

(E.K BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

List of Annexures

Annexure A1 - True copy of Modified Assured Career Progression Scheme (MACP for short)

Annexure A2 - True copy of the order granting the benefit of MACP to the applicant

Annexure A3 - True copy of order No.PC-V/2009/ACP/2 dated 29.12.2011

Annexure A4 - True copy of order No.V/P.535/II/MACP/I dated 22.5.2012

Annexure A5 - True copy of representation submitted by the applicant to the 2nd respondent dated 19.8.2013

Annexure A6 - True copy of the communication V/P 535/II/MACP/I dated 31.12.2013 issued to the applicant

Annexure A-7 - True copy of representation dated 6.8.2018 submitted by the applicant.

.....